

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 07.04.2017
Court No. : 10
Item No. : 52

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 335 OF 2016
WITH PRAYER FOR INTERIM RELIEF

EXECUTIVE ENGINEER, ELECTRICITY DISTRIBUTION DIVISION-FIRST, DISTRICT MIRZAPUR	...PETITIONER(s)
VERSUS	
SHANKAR DAYAL SINGH	...RESPONDENT(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 10.03.2017 when the Hon'ble Court was pleased to pass the following Order:

"In view of the letter circulated by learned counsel for the petitioner seeking adjournment, three weeks' time is granted for filing rejoinder affidavit."

There is sole respondent in the matter.

It is submitted that Mr. Prashant Kumar, Advocate has already filed Vakalatnama / Appearance and Counter Affidavit on behalf of sole respondent and the same has been included in the Paper Books.

It is further submitted that Mr. Pradeep Misra, Counsel for the Petitioner has not filed Rejoinder Affidavit so far.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 03rd day of April, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Pradeep Misra, Advocate
Mr. Prashant Kumar, Advocate

ASSISTANT REGISTRAR